

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.107-IA/631(AHM)2024  
in  
**C.P.(IB)/296(AHM)2023**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Small Industries Development Bank of India  
V/s

.....**Applicant**

Shilpaben Mukeshkumar Shah S/o Mukeshkumar  
Bhagwandas

.....**Respondent**

**Order delivered on: 08/07/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant/RP :Mr. Roshan Kumar, Adv.  
For the Respondent :  
For the FC :Ms. Pinki, Adv  
For the PG :None

**ORDER**  
**(Hybrid Mode)**

Again despite extended opportunity no reply has been filed by the Personal Guarantor. Therefore, right to file reply is hereby closed.

Re-list for further consideration 07.08.2024

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**-sd-**

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**